

Name of Corporate Debtor: LOGICASH SOLUTIONS PRIVATE LIMITED (Company under CIRP)
CIN: U74990MH2009PTC197031

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims Admitted					
1	Secured financial creditors belonging to any class of creditors	1	2,10,46,586	1	2,10,46,586	--	--	--	1	
2	Unsecured financial creditors belonging to any class of creditors	2	67,30,091.29	2	67,30,091.29	--	--	--	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	--	--	--	--	--	--	--	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	--	--	--	--	--	--	--	4	
5	Operational creditors (Workmen)	--	--	--	--	--	--	--	5	
6	Operational creditors (Employees)	--	--	--	--	--	--	--	6	
7	Operational creditors (Government Dues)	1	37,48,09,559	1	37,05,87,793	--	42,21,766	--	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	2,81,43,809	2	1,74,51,004	--	1,06,92,805	--	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	--	--	--	--	--	--	--	9	
Total		6	43,07,30,045.29	6	41,58,15,474.29	--	1,49,14,571	--		



Annexure – 7

Name of the corporate debtor: LOGICASH SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP: 07/12/2023; List of creditors as on: 17/04/2024

List of operational creditors (Government dues) (Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Assistant Commissioner of CGST & Central Excise Commissionerate, Division -I, Belapur Commissionerate	GST	Ministry of Finance, Department of Revenue, Central Board of Indirect Taxes and Customs, CGST & C. Ex Belapur Commission	19/12/23	37,48,09,559	37,05,87,793/-	--	--	--	--	--	--	--	42,21,766/-	--	Books of Accounts and other documents demanded from Management of Corporate Debtor Under CIRP is pending for receipt for verification of ST and GST claims
Total					37,48,09,559	37,05,87,793	--	--	--	--	--	--	--	42,22,766/-	--	

Annexure –8

Name of the corporate debtor: : LOGICASH SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP: 07/12/2023; List of creditors as on: 17/04/2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Lions Industrial Security and Management Services Private Limited	23/02/2024	2,62,46,030/-	1,57,74,932.51	Unsecured	-	-	-	-	-	-	1,04,71,097.67	-	-
2	Maximus Infowars (India) Private Limited	13/03/2024	18,97,779	16,76,072	Unsecured	-	-	-	-	-	-	2,21,707	-	-
Total			2,81,43,809	1,74,51,004.51	-	-	-	-	-	-	-	1,06,92,804.67	-	-